

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00459-460/2016

DATED THIS THE 26TH DAY OF JULY, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

1. Tukaram Mahadev Chendekar,
S/o Mahadev Chendekar,
Aged about 37 years,
Residing at Sea Bird Colony Chittakula,
Sadashivgad, Karwar (UK)
Karnataka-581 352.

2. Santoshkumar Linga Durgekar,
S/o Linga Durgekar,
Aged about 36 years,
Residing at Sea Bird Colony Mudga,
Amdalli, Karwar (UK),
Karnataka – 581 324.

...Applicants

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India represented by
Secretary to Government,
Ministry of Defence,
South Block, DHQ PO,
New Delhi – 110 011.

2. The Commander-in-Chief,
Headquarters,
Western Naval Command,
New Command Post Building, Tiger Gate,
Mumbai-400 023.

3. Flag Officer,
Karwar Naval Area,
Indian Navy,
Karwar-581 308.

...Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. We had called for the records and examined the records and found that the marks secured by the applicants did not make them eligible for appointment. The records were made available for the learned counsel for the applicants as well. Since there does not appear to be any other issue involved in it, we find that the OA lacks merit.

2. Apparently, even regarding swimming also, points seems to be given to the selected candidates only. Therefore, we do not think that there is any room for apprehension.
3. OA lacks merit. Dismissed. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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